

## GOVERNMENT LEGISLATIVE BUSINESS

| Sl. No | Title of the Bill   | Date of Introduction /laying on the Table as passed by Lok Sabha | Date of discussion in the Rajya Sabha | Minister-in-charge      | No. of Speakers | <u>Time taken</u><br>Hrs. Mts. | Remarks    |
|--------|---|--|---------------------------------------|-------------------------|-----------------|--------------------------------|------------|
| 1.     | The Prevention of Money-laundering (Amendment) Bill, 2008.                | 17-10-2008   | —                                     | Shri Pawan Kumar Bansal | —               | 0-01                           | Introduced |
| 2.     | The Mines and Minerals (Development and Regulation) Amendment Bill, 2008. | -do-   | —                                     | Shri Sis Ram Ola        | —               | 0-01                           | -do-       |
| 3.     | The Pesticides Management Bill, 2008.                                     | 21-10-2008   | —                                     | Shri Sharad Pawar       | —               | 0-01                           | -do-       |
| 4.     | The Plantations Labour (Amendment) Bill, 2008.                            | 21-10-2008   | —                                     | Shri Oscar Fernandes    | —               | 0-01                           | -do-       |

|     |   |            |                          |                        |    |   |      |                                    |
|-----|---|------------|--------------------------|------------------------|----|---|------|------------------------------------|
| 5.  | The Companies (Amendment) Bill, 2003.           | 07-05-2003 | 21-10-2008               | Shri Prem Chand Gupta  | —  | } |      | Withdrawn                          |
| 6.  | The Gram Nyayalayas Bill, 2007.                 | 15-05-2007 | -do-                     | Shri Hans Raj Bhardwaj | —  |   | 0-01 | -do-                               |
| 7.  | The Gram Nyayalayas Bill, 2008.                 | 21-10-2008 | 16-12-2008<br>17-12-2008 | Shri Hans Raj Bhardwaj | 17 |   | 4-17 | Introduced, considered and passed. |
| 8.  | The Limited Liability Partnership Bill, 2006    | 15-12-2006 | 21-10-2008               | Shri Prem Chand Gupta  | —  |   | 0-01 | Withdrawn                          |
| 9.  | The Limited Liability Partnership Bill, 2008    | 21-10-2008 | 24-10-2008               | Shri Prem Chand Gupta  | 4  |   | 0-41 | Introduced, considered and passed. |
| 10. | The Drugs and Cosmetics (Amendment) Bill, 2005. | 10-05-2005 | 21-10-2008               | Dr. Anbumani Ramadoss  | 6  |   | 1-25 | Passed, as amended.                |

|     |   |            |                          |                         |    |      |                        |
|-----|---|------------|--------------------------|-------------------------|----|------|------------------------|
| 11. | The Appropriation<br>(No. 3) Bill, 2008.                                    | 22-10-2008 | 22-10-2008               | Shri P.<br>Chidambaram  | 10 | 4-06 | Returned               |
| 12. | The Unorganized<br>Sector Workers'<br>Social Security Bill,<br>2007         | 10-09-2007 | 22-10-2008<br>23-10-2008 | Shri Oscar<br>Fernandes | 11 | 2-51 | Passed, as<br>amended. |
| 13. | The Appropriation<br>(Railways) No. 4<br>Bill, 2008.                        | 23-10-2008 | 23-10-2008               | Shri Lalu<br>Prasad     | 9  | 1-52 | Returned               |
| 14. | The Airports<br>Economic<br>Regulatory<br>Authority of India<br>Bill, 2008. | 22-10-2008 | 24-10-2008               | Shri Praful<br>Patel    | 7  | 1-59 | Passed.                |

|     |  |            |            |                 |   |      |        |
|-----|--|------------|------------|-----------------|---|------|--------|
| 15. | The Indian Maritime University Bill, 2008.   | 22-10-2008 | 24-10-2008 | Shri T.R. Baalu | 6 | 1-25 | Passed |
| 16. | The National Waterway (Talcher-Dhamra Stretch of Rivers Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2008.                | 24-10-2008 | -do-       |                 |   |      |        |
| 17. | The National Waterway (Kakinada-Puducherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2008. | -do-       | -do-       |                 |   |      |        |



|     |   |            |            |                           |   |      |            |
|-----|---|------------|------------|---------------------------|---|------|------------|
| 23. | The Right of Children to Free and Compulsory Education Bill, 2008.                | 15-12-2008 | —          | Shri Md. Ali Ashraf Fatmi | — | 0-01 | Introduced |
| 24. | The Telecom Regulatory Authority of India (Amendment) Bill, 2008.                 | -do-       | —          | Shri A. Raja              | — |      |            |
| 25. | The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008. | -do-       | —          | Shri Kapil Sibal          | — | 0-02 | -do-       |
| 26. | The National Jute Board Bill, 2008.   | 22-10-2008 | 15-12-2008 | Shri Shankersinh Vaghela  | 5 | 1-22 | Passed     |
| 27. | The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 2008.     | 11-12-2008 | -do-       | Shri V. Narayanasamy      | 4 | 0-33 | Returned   |

|     |   |            |                           |                     |    |      |                     |
|-----|---|------------|---------------------------|---------------------|----|------|---------------------|
| 28. | The President's Emoluments and Pension (Amendment) Bill, 2008.                          | 11-12-2008 | 15-12-2008<br>*23-12-2008 | Dr. Shakeel Ahmad   | 4  | 0-48 | Returned            |
| 29. | The Vice-President's Pension (Amendment) Bill, 2008.                                    |            |                           |                     |    |      | -do-                |
| 30. | The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2008.             |            |                           |                     |    |      | Passed              |
| 31. | The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005. | 21-12-2005 | 16-12-2008                | Shri Sharad Pawar   | 15 | 3-04 | Passed, as amended. |
| 32. | The Code of Criminal Procedure (Amendment) Bill, 2008.                                  | 23-08-2006 | 18-12-2008                | Shri P. Chidambaram | 7  | 2-12 | Passed, as amended. |

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\* Statement connecting the reply to Bill at Sl. No. 28 was made.

|     |  |            |            |                     |    |      |                     |
|-----|--|------------|------------|---------------------|----|------|---------------------|
| 33. | The National Investigation Agency Bill, 2008.                    | 18-12-2008 | 18-12-2008 | Shri P. Chidambaram | 27 | 7-07 | Passed              |
| 34. | The Unlawful Activities (Prevention) Amendment Bill, 2008.       |            |            |                     |    |      |                     |
| 35. | The Central Industrial Security Force (Amendment) Bill, 2008.    | -do-       | —          | -do-                | —  | 0-01 | Introduced          |
| 36. | The Railway Property (Unlawful Possession) Amendment Bill, 2008. | -do-       | —          | Shri Lalu Prasad    | —  | 0-01 | -do-                |
| 37. | The Science and Engineering Research Board Bill, 2008.           | 17-12-2008 | 19-12-2008 | Shri Kapil Sibal    | 7  | 1-50 | Passed              |
| 38. | The Collection of Statistics Bill, 2007.                         | 17-05-2007 | -do-       | Shri G.K. Vasani    | 6  | 1-39 | Passed, as amended. |



|     |   |            |            |   |   |      |                                    |
|-----|---|------------|------------|---|---|------|------------------------------------|
| 39. | The South Asian University Bill, 2008   | 19-12-2008 | 22-12-2008 | Shri Pranab Mukherjee                         | — | 0-04 | Introduced, considered and passed. |
| 40. | The Insurance Laws (Amendment) Bill, 2008.  | 22-12-2008 | —          | Shri Pawan Kumar Bansal                       | — | 0-01 | Introduced                         |
| 41. | The Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004. | 22-12-2004 | 22-12-2008 | Shri Prithviraj Chavan                        | — | 0-01 | Withdrawn                          |
| 42. | The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008.                     | 22-12-2008 | 23-12-2008 | Shri Prithviraj Chavan / Shri V. Narayanasamy | — | 0-03 | Introduced, considered and passed. |
| 43. | The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007.                             | 27-11-2007 | 22-12-2008 | Shri P.R. Kyndiah                             | — | 0-02 | Passed, as amended.                |

|     |   |            |            |                        |   |        |              |
|-----|---|------------|------------|------------------------|---|--------|--------------|
| 44. | The Appropriation<br>(No.4) Bill, 2008.                     | 19-12-2008 | 22-12-2008 | Shri P.<br>Chidambaram | — | 0-02   | Returned     |
| 45. | The Appropriation<br>(Railways) No. 5<br>Bill, 2008.        | 23-12-2008 | 23-12-2008 | Shri Lalu<br>Prasad    | — | 0-02   | -do-         |
| 46. | The Information<br>Technology<br>(Amendment) Bill,<br>2008. | -do-       | -do-       | Shri A. Raja           | — | 0-02   | Passed       |
|     |   |            |            |                        |   | Total: | <u>38-05</u> |